

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 1687
TO BE ANSWERED ON 30.07.2015

REVIEW OF PMGSY

1687. SHRI ASHWINI KUMAR

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government periodically reviews the construction work of roads under the Pradhan Mantri Gram Sadak Yojana (PMGSY) in States including Haryana;
- (b) if so, the details thereof; and
- (c) the findings of such review undertaken by the Government so far?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI BIRENDER SINGH)

(a) & (b): Regular Regional Review Meetings (RRMs) are held with the States to review the progress of works sanctioned under Pradhan Mantri Gram Sadak Yojana (PMGSY), to find out the solutions to problems and to expedite the progress of slow moving projects. The calendar of RRM's held during 2014-15 is as under:-

Date	Venue	State(s) covered
29-30 May, 2014	Raipur, Chhattisgarh	Madhya Pradesh, Chhattisgarh and Uttar Pradesh
27-28 Aug. 14	Srinagar, J&K	J&K, Punjab, Haryana, Himachal Pradesh, Uttarakhand
29-30 Sept. 14	Patna	Odisha, West Bengal, Bihar, Jharkhand
28-29 Oct. 14	Hyderabad, Andhra Pradesh	Andhra Pradesh, Karnataka, Kerala, Tamil Nadu, Goa
6 Dec. 2014	New Delhi	All North Eastern States
27-28 Dec.14	Pune	Gujarat, Maharashtra and Rajasthan
27 th Feb. 15	New Delhi	J&K, Punjab, Haryana, Himachal Pradesh, Uttarakhand, Madhya Pradesh, Chhattisgarh, Uttar Pradesh and Odisha
23-24 Mar.15	Guwahati	All North Eastern States, Bihar, Jharkhand and West Bengal

(c): Some of the main issues emerged during the meetings are :

(i) State Rural road development Agencies (SRRDAs) are required to regularly review the pending road works sanctioned in detail with the concerned PIU officials and prepare a realistic monthly completion plan for ensuring the achievement of the target within the stipulated period without compromising on quality.

(ii) State Technical Agencies (STAs) should encourage and guide the State officials on the use of new materials/ techniques by suggesting the best possible methods/ techniques to be used on pilot basis. Assistance is to be obtained from National Rural Road Development Agency (NRRDA) also.

(iii) The States are required to prepare a comprehensive State specific Rural Roads Maintenance Policy and comply with it, to ensure that the assets created under PMGSY are maintained upto prescribed standards.

(iv) The States should strengthen 2nd tier quality monitoring mechanism to ensure independent quality inspections. The State are required to formulate appropriate plan for State Quality Monitors (SQMs) inspections to ensure at least three inspections are carried out during construction. The report along with photographs is also required to be uploaded on OMMAS website.

(v) The States are required to make effort to attract local contractors by packaging the works as per their capacity especially in IAP districts.

(vi) For capacity building of personnel implementing PMGSY, various training programmes are organized by NRRDA through National level Institutes as well as State Institute of Rural Developments (SIRDs) in various States in coordination with State Rural Roads Development Agency (SRRDA). The States are required send the Training requirements/needs in advance indicating number of engineers to be trained, topics, duration etc. to NRRDA.

(vii) The States are required to concentrate on the clearance of pending final bills of the contractors and financially closing the physically completed works on the OMMAS.

(viii) Some of the major obstacles being reported by States duringRRMs are as under:

- Inadequate capacity of the Programme Implementation Units (PIUs) due to the smaller work load handled by them earlier and lack of their contracting capacity.
- Limited man power capacity at Nodal department or the SRRDA level.
- Long rainy season in some parts of the country.
- Non-availability of construction materials such as aggregate, earth, bitumen, etc. locally.
- Limited availability of basic road making equipment such as road roller, crushing plants, dumper/ dipper and trucks, pavers etc and personnel to operate it.

- Limited availability of qualified engineers.
- Non-availability of land or the land falling under forest areas.
- Law and order problem in some parts of the States.
- Shortage of funds during last two years and current year.
